

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 107
(IB)-1749(PB)/2019

IN THE MATTER OF:

Annapurana Pet Pvt. Ltd.

.... Applicant/petitioner

v.

Two Brothers Beverages Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Akhil Nene, Adv.

For the Respondent

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ORDER

For order see, CP. No. (IB)-1748(PB)/2019.

09.08.2019
Ritu Sharma